

**THE HIGH COURT OF ORISSA, CUTTACK**

**Store & Purchase Section**

No. III-A-05/2017(PF-I) 10394 Dtd. 24.06.2025

**TENDER CANCELLATION NOTICE**

This is for information of all concerned that the Tender for Disposal of e-Waste vide Tender Notice No. 9714 Dtd. 28.05.2025 is hereby cancelled vide decision of the Hon'ble Court due to non-submission of the required documents by the bidders.

**By order**

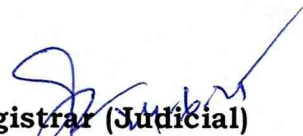
  
**Registrar (Judicial)**  
**The High Court of Orissa,**  
**Cuttack**

**Memo No. 10395(2) Dtd. 24.06.2025**

Copy forwarded to-

1. The superintendent, IT Cell for uploading the Notice in the official website of the Court.
2. Notice Board for information.

**By order**

  
**Registrar (Judicial)**  
**The High Court of Orissa,**  
**Cuttack**